

1	2	3	4	5
6. Himachal Pradesh	20	—	1	1
7. Jammu & Kashmir	3	1	—	1
8. Karnataka	166	79	63	142
9. Kerala	130	39	21	60
10. Madhya Pradesh	119	30	78	108
11. Punjab	68	13	8	21
12. Rajasthan	108	62	20	82
13. Uttar Pradesh	102	32	15	47
14. West Bengal	120	37	16	53
15. Central Board for Union Territories	136	27	—	36
Total	1700	460	251	711

Infiltration From Bangladesh

474. SHRI R.L.P. VERMA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 526 on 23 February, 1983 regarding infiltration from Bangladesh and state :

(a) whether the information has been ascertained ;

(b) if so, the number of infiltrators from Bangladesh into each of the States of Assam, Bihar, Tripura, West Bengal and Meghalaya since January 1, 1980 and how many of them have been sent back ;

(c) the details of the steps taken to

efficiently check this infiltration and also to send back the remaining infiltrators ;

(d) the usual modus operandi for infiltration in the case of each State ; and

(e) the process of identifying the infiltrators in each of the above States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) to (e) The information in respect of Question number 526 has been obtained and furnished on 10th May, 1983 in fulfilment of the Assurance, a copy of which is attached in the form of statement.

Statement

XI Session, 1983 of Seventh Lok Sabha Ministry of Home Affairs

Question No. & Date	Subject	Promise made	When and how fulfilled	Remarks																		
1	2	3	4	5																		
Unstarred Question No. 526	<p><i>Infiltration From Bangladesh :</i> Asking for : (a) the number of infiltrators from Bangladesh into each of the States of Assam, Bihar, Tripura, West Bengal and Meghalaya since January 1, 1980 and how many of them have been sent back.</p>	(a) to (d) The information is being ascertained and will be laid on the Table of the House.	(a) Statewise information in respect of infiltrators from Bangladesh detected and sent back during the period 1.1.1980 to 31.12.1982 is as follows :—	<table border="1"> <thead> <tr> <th>State</th> <th>No. of infiltrators detected</th> <th>No. sent back</th> </tr> </thead> <tbody> <tr> <td>Assam</td> <td>7,590</td> <td>4,626 (of the remaining 2,740 cases are pending before the screening Committees and 224 persons could not be traced after 'quit-India' notices were served on them).</td> </tr> <tr> <td>Bihar</td> <td>98</td> <td>23 (Action is being taken to send back remaining infiltrators).</td> </tr> <tr> <td>Tripura</td> <td>24,424</td> <td>24,346 (Remaining 78 deserted from camps in India),</td> </tr> <tr> <td>West Bengal</td> <td>27,724</td> <td>27,724</td> </tr> <tr> <td>Meghalaya</td> <td>1,563</td> <td>1,553 (Remaining 10 died)</td> </tr> </tbody> </table>	State	No. of infiltrators detected	No. sent back	Assam	7,590	4,626 (of the remaining 2,740 cases are pending before the screening Committees and 224 persons could not be traced after 'quit-India' notices were served on them).	Bihar	98	23 (Action is being taken to send back remaining infiltrators).	Tripura	24,424	24,346 (Remaining 78 deserted from camps in India),	West Bengal	27,724	27,724	Meghalaya	1,563	1,553 (Remaining 10 died)
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5

4

3

2

1

- (b) The Government are seized of the situation and various measures like maintaining strict vigilance on the border. Strengthening of Border Out Posts, liaison by Border Security Force with Bangladesh Rifles, setting up of screening Committees to scrutinize and recommend the deportation of infiltrators detected etc. are being taken to check infiltration and to send back the remaining infiltration.
- (c) The modus operandi of infiltrators in all the States is generally common. They cross the international boundary clandestinely and in small groups escaping, at opportune moments, the BSF and other Agencies engaged to check infiltration. In case of Bihar which has no common boundary with Bangladesh, infiltrators enter this State through other border States.
- (d) BSF, by virtue of local knowledge and with the help of intelligence gathered, keep a watch and detect infiltrators who are found moving suspiciously on the borders. Enquiry by Special Infiltration Squads, Screening Committees, Special branch of local police etc. reveals the true identity of the person to determine whether he is an infiltrator or not.
- (b) the details of the steps taken to efficiently check this infiltration and also to send back the remaining infiltrators;
- (c) the usual modus operandi for infiltration in the case of each State; and
- (d) the process of identifying the infiltrators in each of the above States.